

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **25.04.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : V Manoharan and 31 Others  
Vs  
Associated Cylinders and Accessories Pvt. Ltd.

**MAIN PETITION NUMBER** :CP/607/IB/2017

**(IA/MA) APPLICATION NUMBERS**

IA/991(CHE)/2024

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**ORDER**

Present: Ms. Satyadevi Alamuri, Liquidator in person.

This application has been filed to take on record the 23<sup>rd</sup> Progress Report for the quarter ended 31.03.2024.

It is stated that the liquidation will be completed within the extended timeline.

Recording the above submissions, the report is taken on record subject to all just exceptions.

IA is **disposed of**.

Sd/-

**VENKATARAMAN SUBRAMANIAM  
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN  
MEMBER (JUDICIAL)**

vs